

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification of this office order No. 2520/55147-166/F.1(3)/Gaz/16 dated 16.12.2016, the following Committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designated as
Purchase Committee	Ms. Kamini Lau, ADJ (Central)	Chairperson
	Sh. Gurvinder Pal Singh, ADJ (Central)	Member
	Ms. Hemani Malhotra, Spl. Judge (PC Act) (ACB) (Central)	Member
	Ms. Savita Rao, ADJ (West)	Member
	Sh. Sudhanshu Kaushik, ACMM (Central)	Member
	Sh. Hem Raj, ACJ (Central)	Ex-Officio Member
	Sh. Abhilash Malhotra, MM (Central)	Member
	Ms. Rashmi Gupta, MM (Central)	Member
	Sh. Krishna Sah, Asstt. Accounts Officer (Central)	Member
	DCA (Admn), Principal Accounts Office GNCTD, Delhi	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(RAVINDER KAUR)

District & Sessions Judge (HQs)

No. 2605/57204-224/F.1(3)/Gaz/16

Delhi
Dated 24 DEC 2016

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers Concerned.
4. The Sr.AO(J)/AO(J), Purchase Cell, Admn. Branch (I,II&III), Accounts Branch (Central), Facilitation Centre, General Branch (Central), Tis Hazari Courts,, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), THC, Delhi.


District & Sessions Judge (HQs)